

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2120
ANSWERED ON:24.08.2012
CGHS EMPANELLED PRIVATE HOSPITALS
Ram Shri Purnmasi

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has empanelled private hospitals and diagnostic centres for the benefit of CGHS beneficiaries and pensioners;
- (b) are those hospitals/centres providing useful service;
- (c) the steps taken by the Government to ensure provisions of useful service to pensioner/Central Government and Delhi Government employees;
- (d) whether the Government is reimbursing full amount charged by hospitals and centres to pensioners/Central Government and Delhi Government employees; and
- (e) whether the Government is also considering to reimburse full amount of eye operation and visits thereafter and if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a): Yes.

(b): Yes.

(c) & (d): Action is taken in case empanelled hospitals/centres violates the terms and conditions envisaged in Memorandum of Agreement (MOA) signed by them. Empanelled centres are supposed to charge as per CGHS rates in accordance with the terms of MOA, which are fully reimbursable. Delhi Government employees are not covered under CGHS.

(e): CGHS reimburses the full amount incurred on eye operation and visits thereafter as per CGHS rates.